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NATIONAL COMPANY LAW TRIBUNAL CHENNAI BENCH CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 05/01/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER

PETITION NUMBER

: TCP/224/2016

NAME OF THE PETITIONER(S)

: Navin Parwani

NAME OF THE RESPONDENT(S)

: M/s Titan Company Limited & 2 others

UNDER SECTION

: 111

S.No. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

REPRESENTATION BY WHOM

(1) m/s. JHIVAKUMAR + JUREUH (JAMYUKTHA)

Counsel for RI + R2

ORDER

Counsel for the petitioner called but absent. Ms Samyuktha, counsel for R1 & R2 present. Time extended for reporting the service of notice on R3 by the petitioner counsel. Put up on <u>25.01.2017 at 10.30 A.M.</u>

(Ch. Md. Sharief Tariq) Member (Judicial)

(K.Anantha Padmanabha Swamy)
Member (Judicial)